

**F.No.01(01)/Roster/CESTAT/2016**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 25.11.2016

**ORDER NO. 167 of 2016**

Hon'ble President is pleased to partially modify the sitting notified vide order no. 160 and 162 of 2016 for CESTAT Delhi to the extent indicated below :-

**From 28.11.2016 to 02.12.2016 at 10.30 a.m.** Hon'ble Shri S.K. Mohanty, Member (J) and Hon'ble Shri V. Padmanabhan, Member (T) will hear Service Tax Division Bench matters.

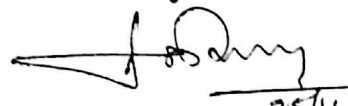
**On 02.12.2016 at 02.30 p.m.** Hon'ble Shri S.K. Mohanty, Member (J) and Hon'ble Shri Ashok K. Arya, Member (T) will hear the following part-heard matters:

C/2954/2012  
C/51203-51286/2016

**From 28.11.2016 to 02.12.2016 at 2.30 p.m.** Hon'ble Shri S.K. Mohanty, Member (J) will hear all Excise Single Member matters and other part-heard matters as notified, after the Division Bench is over.

**From 28.11.2016 to 02.12.2016 at 2.30 p.m.** Hon'ble Shri V. Padmanabhan, Member (T) will hear all Customs & Service Tax single Member matters as notified.

**By Order**

  
**(A. Mohan Kumar)**  
**Registrar**

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**Dy. Registrar**